[Shri D. C. Sharma]

tions of the Air Corporations Act, 1953.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

The motion was adopted.

SHR1 D. C. SHARMA: I introduce the Bill. May God bless me, Sir.

FOREIGNERS (AMENDMENT) BILL*

(Amendment of section 3)

श्री जगन्नाथ राव जोशी (भोपाल) मैं प्रस्ताव करता हं।

"कि विदेशी अधिनियम, 1946 में आग संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।"

MR. DEPUTY-SPEAKER: Shri Antony Reddy, Shri G. S. Reddi. They have given notice, but they are absent. The question is:

"That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946."

The motion was adopted.

श्री जगन्नाथ राव जोशी : में विधेयक को पेश करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 75, 164, etc.)

श्री कामेश्वर सिंह (खगरिया) : में प्रस्ताव करता हं:

'कि भारत के संविधान में आगे संनोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।" MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री **कामेश्वर सिंह**ः में विधेयक को पेश करता हुं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of First Schedule)

श्री महाराज सिंह भारती (मेरठ) : मैं प्रस्ताव करता हूं :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनु-मित दी जाए।"

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amendthe Constitution of India."

The motion was adopted.

श्री महाराज सिंह भारती : में विधेयक को पेश करता हुं।

PUBLICATION OF POLITICAL PARTY ACCOUNTS BILL*

SHRI SHRI CHAND GOYAL (Chandigarh): I beg to move for leave to introduce a Bill to provide for the compulsory publication of annual accounts by recognised political parties.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory publications of annual accounts by recognised political parties."

The motion was adopted.

SHRI SHRI CHAND GOYAL: I introduce the Bill.

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 15-11-68.